## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/164/2016

NAME OF THE PETITIONER(S)

: Joseph Selvakumar

NAME OF THE RESPONDENT(S)

: M/s Chandra Royal Inn Private Limited & 2 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

1. R-RAJESH

Granish & Granesh Council Jos R3 K. Moothy. Council for Petitioner

**ORDER** 

Counsel representing both the parties present. Counsel for respondents prayed time for filing sur rejoinder. As may be seen in the earlier order dated 5.10.2016, this matter was posted for final arguments today. But on the request of counsel for respondents we are inclined to give a short time for filing sur rejoinder and is further directed to file the same by serving a copy to the other side in advance and to argue the matter by the next date of hearing. Put up on 12.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)